

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE DR. JUSTICE KAUSER EDAPPAGATH
Tuesday, the 18th day of April 2023 / 28th Chaithra, 1945
FAO NO. 36 OF 2023

IA.NO.3/2023 IN OS.NO. 3/2023 OF ADDITIONAL DISTRICT COURT- I , KOZHIKODE

APPELLANT/RESPONDENT/DEFENDANT NO.1:

HOMBALE FILMS, 2ND FLOOR, SAMPARKA SOUDHA, OPPOSITE ORION MALL,
RAJAJINAGAR, BANGALORE-560010. REPRESENTED BY ITS PROPRIETOR VIJAY
KIRAGANDUR.

BY ADVS.M/S.P.B.KRISHNAN, ANOOP V.NAIR & LAYA MARY JOSEPH

RESPONDENT/PETITIONER/PLAINTIFF, :

THE MATHRUBHUMI PRINTING AND PUBLISHING CO. LTD. REGISTERED OFFICE
AT MATHRUBHUMI BUILDING, K.P.KESAVA MENON ROAD, KOZHIKODE-673001.
REPRESENTED BY ITS AUTHORIZED SIGNATORY SRI.G.ANAND.

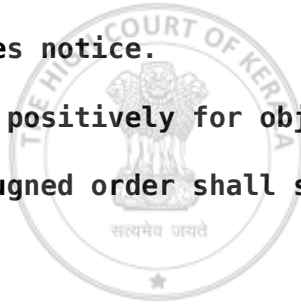
This First appeal from orders having come up for orders on
18.04.2023, upon perusing the appeal memorandum, the court on the same day
passed the following:

ORDER

The respondent takes notice.

Post on 28.04.2023 positively for objection and hearing.

Till then, the impugned order shall stand stayed.



18/04/2023

Sd/-DR. KAUSER EDAPPAGATH, JUDGE